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Title: Election of Members from Lok Sabha to the Central Committee of Tuberculosis Association of India.

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THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Madam, I beg to move:

"That in pursuance of Rule 3(vi)(a) of the Rules and Regulations of Tuberculosis Association of India, the members of this House do proceed to elect, in such manner as the Speaker may direct, to Members from amongst themselves to serve as members of the Central Committee of the Tuberculosis Association of India, subject to the other provisions of the said Rules and Regulations and Bye-laws made thereunder."

HON. SPEAKER: The question is:

"That in pursuance of Rule 3(vi)(a) of the Rules and Regulations of Tuberculosis Association of India, the members of this House do proceed to elect, in such manner as the Speaker may direct, to Members from amongst themselves to serve as members of the Central Committee of the Tuberculosis Association of India, subject to the other provisions of the said Rules and Regulations and Bye-laws made thereunder."

The motion was adopted.

(iii) Rubber Board